



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 50 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.CHOUDHURY, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/53/2023 CAVT. NO.13752/022, WITH CAVT./1375/2022 (HEARING)	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA FOR CAVEATOR SC, REVENUE
2	WA/57/2023 (HEARING)	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1703/2019 in WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.

3	WA/59/2023 (HEARING) WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O) WITH	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
4	WA/75/2020 WITH	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
5	WA/98/2020 WITH	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
6	WA/101/2020 WITH	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
7	WA/103/2020 WITH	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
8	WA/110/2020 WITH	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
9	WA/111/2020 WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
	WITH	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
10	WA/118/2020 WITH	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
11	WA/119/2020 WITH	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
12	WA/125/2020 WITH	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

13	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
14	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
15	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
16	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
17	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
18	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
19	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
20	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
21	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
22	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
23	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
24	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
25	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM

	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
26	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
27	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
28	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
29	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
30	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
31	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
32	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
33	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
34	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
35	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
36	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
37	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
38	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

39	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
40	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
41	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
42	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
43	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
44	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
46	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
47	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
48	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
49	WA/60/2023 (HEARING)	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
50	WA/119/2023 (HEARING)	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
- FOR ORDERS -				
51	MC/18/2023 WP(C)(Suo Moto) 2/2020 (Disposed), FIXED in WP(C)(Suo Moto)/2/2020	ASSAM JUDICIAL SERVICE ASSOCIATION AND 8 ORS Versus THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ASSAM	MR A CHAKRABORTY MS D MAHANTA	SC, AG

- FOR FRESH ADMISSION WITH STAY/BAIL -

52	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI A	GA, ASSAM	
53	WP(C)/4506/2023	MR. DIPANKAR TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. R B PHOOKAN R SARMAH	GA, ASSAM DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
54	PIL/52/2020 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
55	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
56	WITH PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
57	PIL/31/2023 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	GA, ASSAM MR. S SARMA (R-4) MR. J DEKA (R-4) MR. T K BHUYAN (R-4) MR. S K DEKA (R-4) MR. C TALUKDAR (R-4) MR. A GAUTAM (R-4)
58	WA/98/2023 FIXED	GAIL (INDIA) LTD. AND ANR Versus HITESWR SARMA AND 2 ORS. A	MR. P J SAIKIA, SR. ADV MR D S DEKA MR K J SAIKIA MR. S GARG	GA, ASSAM MR S BORTHAKUR (R1) MS. P BORAH (R1)
TOP OF THE LIST				
HEARING				
59	CRL.A(J)/7/2017 <u>6 Y 7 M 18 D</u> :WITH LCR AND P.B.	JITEN GOWALA Versus THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
60	WITH CRL.A(J)/8/2017	PARESH TASA Versus THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
61	WA/12/2018 FIXED	FULBARI GPSS, Versus THE STATE OF ASSAM AND 4 OTHERS	MR G Z AHMED A ISLAM MR. A A HUSSAIN	SC, FCSCA GA, ASSAM ASSTT.S.G.I.
62	WITH WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	GA, ASSAM
	WITH I.A.(Civil)/2305/2018 in WA/196/2018	DHONIPUR S.S. LTD AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR	
63	WITH WA/240/2018	TARUN SONOWAL AND 28 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. R K TALUKDAR	GA, ASSAM
64	WITH WA/249/2018	BARALIMARI S.S. LTD AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHOUDHURY MR. A D CHOUDHURY MR N BARUAH	GA, ASSAM
65	CRL.A(J)/111/2018 <u>11 Y 4 M 28 D</u> :WITH LCR AND P.B.	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM

66	Crl.A./163/2018 5 Y 3 M 17 D :WITH LCR AND P.B.	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
67	WA/183/2018 FIXED	SRI BUBUL BARUAH and 25 ORS Versus THE STATE OF ASSAM and 35 ORS	MR. B C DAS MR. S CHAUHAN MR. R DAS MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR. P MAZUMDER	SC, APDCL
68	WA/27/2019 FIXED	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
69	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, SEC. EDU. SC, N C T E
70	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
71	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
72	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
73	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
74	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
75	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
76	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH

	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
77	WITH WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
78	WITH WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
79	WITH WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
80	WITH WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
81	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
82	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
83	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
84	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

85	WA/124/2022 FIXED	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B C DAS (R-6) MR. A R SIKDAR (R6) MR. R ALI (R-6) H A AHMED (R-6) MD A ALI (R6) MR. S I TALUKDAR (R6) MR A S SK (R-6) J A SIKDAR (R-6) D. HUSSAIN (R6) SC, N C HILLS
	WITH I.A.(Civil)/293/2023 in WA/124/2022	SAMIR MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C HILLS
86	WA/144/2022 FIXED	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR
	WITH I.A.(Civil)/3802/2022 in WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA	GA, ASSAM MR. K SINGHA
87	WA/166/2022	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A NATH (R2.1, R2.2., R4.1) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MR. N J MEDHI (R2.1, R2.2., R4.1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MR. M A I HUSSAIN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
88	WA/289/2022 CAVT. NO.09182/022,	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
89	WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./113/2020 WITH WP(C) 2905/2019(D/O), CAVT. 1324/2018(D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR. P KRISHNA MS S DAS MS. G LUTHRA	MR S CHOUDHURY MR. B DEKA ASSTT.S.G.I.
	WITH I.A.(Civil)/2058/2020 in Review.Pet./113/2020	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MS S DAS	MR S CHOUDHURY ASSTT.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
2	Review.Pet./83/2020 WITH WA 74/2020(D/O)	NABANITA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. J KALITA MR. U K NAIR MR M RAHMAN	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



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2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
ADMISSION				
2	WP(C)/2017/2022 PART-HEARD, FIXED	PROF. JYOTIREKHA G. HANDIQUE Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)
3	WP(C)/9355/2019 FIXED	BHARAT BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MD A A HUSSAIN MR S RAHMAN	SC, ELEM. EDU
4	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
6	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH

7	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	WITH I.A.(Civil)/1850/2020 in WP(C)/938/2020	ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	WITH I.A.(Civil)/2236/2021 in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
8	WITH WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS Versus THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
9	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
10	WITH WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
11	WP(C)/4241/2021 FIXED	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
12	WP(C)/5498/2021 FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
13	WP(C)/1090/2022 FIXED	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR. U K NAIR MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
14	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
15	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
16	WP(C)/6604/2022 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MS M DAS	SC, HIGHER EDU SC, AG
17	WITH WP(C)/3864/2017	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	SC, HIGHER EDUCATION
18	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU MR K GOGOI SC for Respondent No.6, SC, SSUHS SC, HEALTH

19	WP(C)/8280/2022 FIXED WITH I.A.(Civil)/1548/2023 in WP(C)/8280/2022	MUSHARRAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS ASHIKUR RAHMAN Versus MUSHARRAF HUSSAIN AND 11 ORS.	MR. M ALI MR. R ISLAM MR F Z MAZUMDER	SC, SEC. EDU. GA, ASSAM SC, SEC. EDU. GA, ASSAM MR. M ALI MR. R ISLAM
HEARING				
20	WP(C)/4703/2014	MERUNJYOTI BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	SC, SECONDARY EDUCATION MRSA VERMA
21	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU
22	WP(C)/5338/2014	DR. MUKUTA GOSWAMI and 36 ORS Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.D TALUKDAR MR.A CHETRY MR.H K DAS	MR.B GOGOI SC, HIGHER EDUCATION SC, FINANCE DEPTT.
23	WP(C)/5836/2014	GANGA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	SC, T U
24	WP(C)/5735/2018	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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15)	MS. A DEVI	07-08-2023	To	09-08-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,8th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./121/2020 <u>3 Y 7 M 0 D :</u>	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
WITH				
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
HEARING				
3	Crl.A./122/2021 WITH LCR 7 FILES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2769/2023	ANJU DAS Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<u>MOTION</u>				
2	AB/2757/2023	SK NAJOMOL ALI @ MD. NAZMUN ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM
<u>ADMISSION</u>				
3	WP(C)/3828/2018 FIXED	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
WITH				
	I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN

	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
4	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
5	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
6	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
7	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
8	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
9	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
10	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
11	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
12	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
13	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
14	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE

15	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
16	WP(C)/5666/2018 FIXED	SRIDHAR CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
17	WP(C)/6807/2018 FIXED	JYOTI GOGOI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
18	WITH WP(C)/5129/2017	RAJEN GOGOI and 4 ORS Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE
19	WITH WP(C)/5254/2017	KUKIL CHANGKAKATI and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
20	WITH WP(C)/5860/2017	NITUL SAIKIA and 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	SC, ELEMENTARY EDUCATION SC, FINANCE
21	WITH WP(C)/7725/2017	ROBIN BORAH and 10 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.B GOSWAMI MR.A K BHUYAN MS.N BARUAH MS.B BHUYAN MS.N CHOUDHURY	SC, EDUCATION
22	WITH WP(C)/7223/2018	RUHITESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U J SAIKIA MR. A GOHAIN	SC, ELEM. EDU SC, FINANCE
23	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
24	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
25	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

26	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
27	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
28	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
29	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
30	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
31	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
32	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

33	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
34	WITH WP(C)/5061/2019	HITENDRA NATH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
35	WP(C)/2570/2020 B/O	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
36	WP(C)/3841/2021 FIXED	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
37	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
38	WITH WP(C)/186/2012	SIDHARTHA DAS Versus THE UNION OF INDIA and ORS	MR.S K MEDHI MR.D BORAH	MR.D SAIKIA MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA C.G.C. MR.U K NAIR MSG KALITA MR. B SARMA MS.J DEKA MR.S BARUA ADDL. AG, ASSAM SC, FINANCE ASSTT.S.G.I.
39	WITH WP(C)/2019/2013	SMT BANOSHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.D BORAH MS.J BORA MS.B TALUKDAR	MR.C BARUAH MR.M BHAGABATI GA, ASSAM MR.D K SAIKIA SC, AG SC, AG MR.U K NAIR MR.B GOGOI MR. B SARMA SC, FINANCE ADDL. AG, ASSAM
40	WP(C)/4929/2022 FIXED	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
41	WP(C)/2156/2023 B/O	GUNABHI RAM KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR K PUJARI MS. K A PUJARI	SC, HOUSING AND URBAN AFFAIRS SC, GMC
42	WP(C)/3196/2023 FIXED	HEMANTI KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
<u>BAIL HEARING</u>				
43	AB/2569/2023 FIXED,	IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM

ORDERS

44	Review.Pet./42/2021 FIXED, WITH CAVT. NO. 1256/2019, WITH WP(C)/5729/2019 (D/O) WITH I.A.(Civil)/93/2020 in Review.Pet./42/2021	SHEHNAZ BEGUM Versus JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
		JYOTI PRASAD LAHAN AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
<u>HEARING</u>				
45	WP(C)/3407/2017 PART-HEARD, FIXED	PANCHI BORDOLOI Versus THE UNION OF INDIA and 3 ORS.	MR.S NATH MR.R DHAR	MR.D K SAIKIA MR. K GOGOI (C.G.C.) ASSTT.S.G.I. ADDL. AG, ASSAM
46	WP(C)/6933/2013	DURGA PRASAD BORDOLOI Versus THE STATE OF ASSAM and 8 ORS	MS.N S THAKURIA MS.M DEV MR.S BANIK MR D CHAKRABORTY MS R R MUZIB MS.R CHAKRABORTTY MR. M P BORAH MS.P DEB	GA, ASSAM
47	WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
48	WP(C)/7284/2016 FIXED	ON THE DEATH OF KOPITI PAYENG HER LEGAL HEIRS SRI NAGEN PAYENG Versus STATE OF ASSAM and 6 ORS.	MR.D BORAH	MR.C BARUAH MR. R. BORPUJARI, SC, FINANCE AND TAXATION SC, AG MR.H BURAGOHAIN SC, PWD SC, PENSION
49	WP(C)/4633/2018 WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS. GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT) GA, ASSAM
50	WP(C)/404/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
51	WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
52	WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3834/2022 FIXED	PUIN DUTTA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE SC, PWD
2	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED, WITH CAVT. NO. 1022/22, WITH CAVT. NO. 944/22, WITH CAVT. NO. 810/22, WITH WP(C)/5051/2022 (D/O), WITH WP(C)/5396/2022 (D/O), WITH WP(C)/5741/2022 (D/O) WITH	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
3	WP(C)/2550/2022 WITH	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
4	WP(C)/4014/2022 WITH	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
5	WP(C)/5898/2022 CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
6	WP(C)/7822/2022 B/O	RANJIT KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MS S S ZIA	SC, P AND R.D. GA, ASSAM MR. A K SAHEWALLA (R-7) MR. W SHARMA (R-7) MR P GOGOI (R-7)
7	WP(C)/3954/2023 FIXED	DHIREN DAS @ HIREN DAS AND 89 ORS Versus THE UNION OF INDIA AND 7 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM MR. K K PARASAR (R-1-5) DY.S.G.I.

HEARING

8	WP(C)/1276/2012 PART-HEARD, FIXED	PUSPADHAR DAS Versus THE STATE BANK OF INDIA and ORS.	MR. B C DAS MR. S H RAHMAN MR. D MOZUMDER MR. D A KAIYUM MR. M AHMED MR. J RAHMAN MR. S BISWAS	MR. A DASGUPTA MR. S BHUYAN
9	WP(C)/2797/2023 FIXED	SAYED HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC. CO. OP. MR. S ISLAM (R- 5,6,7,8,9,10,11,13) MR A HAWARI (R- 5,6,7,8,9,10,11,13)
	WITH I.A.(Civil)/1832/2023 in WP(C)/2797/2023	BILAYAT HUSSAIN AND 7 ORS. Versus SAYED HUSSAIN BORBHUYAN AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, CO OP MR. N HAQUE
10	WITH WP(C)/2837/2023	BILAYAT HUSSAIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS**

**ITEM NO. 1 WILL BE HEARD THROUGH REMOTE
VIDEO CONFERENCING AS THE LAST ITEM OF
THE DAY'S CAUSE LIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3927/2023 FIXED	TARI HAI AND 2 ORS Versus THE GAUHATI HIGH COURT (PRINCIPAL SEAT) AND 2 ORS	MR. T PERTIN	MR. M PERTIN SC, GHC
ADMISSION				
2	PIL/18/2018 PART-HEARD, FIXED	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
3	WP(C)/3907/2019 WITH LCR, FIXED	JAGADISH CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5862/2019 WITH LCR, FIXED	GOLAPI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5050/2020 WITH LCR, FIXED	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3487/2023 WITH LCR, FIXED	MOYNAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				

7	WP(C)/6628/2018 PART-HEARD, WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015(ALL DISPOSED OFF), BY SLIP WITH	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
8	WP(C)/3102/2012 WITH	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
9	WP(C)/2843/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
10	WP(C)/2846/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
11	WP(C)/6723/2014 WITH	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
12	WP(C)/2489/2015 WITH	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
13	WP(C)/2491/2015 WITH	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
14	WP(C)/2496/2015 WITH	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
15	WP(C)/3175/2016 WITH	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
16	WP(C)/3182/2016 WITH	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
17	WP(C)/4177/2016 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
18	WP(C)/3642/2017 WITH	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	WP(C)/3644/2017 WITH	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

20	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
21	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
22	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
26	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
27	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
28	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
29	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
30	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES

31	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
32	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
33	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
34	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
35	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
36	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
37	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
38	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
39	WP(C)/6345/2017 WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.S RAHANA MRS.H AHMED MR.A MATIN MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/6574/2017 WITH LCR	MD. SAHED ALI Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MD.B ISLAM MR.S HUSSAIN MS.S DAS MR.T AHMED	ASSTT.S.G.I.
41	WP(C)/7420/2017 WITH LCR	UTTAM DAS Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS	GA, ASSAM ASSTT.S.G.I.
42	WP(C)/1435/2018 WITH LCR	JAIJUKTA BARMAN AND 2 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MR. V K BARUAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
43	WP(C)/1899/2018 WITH LCR	CHAN MAMUD @ CHAN MIYA @ CHAN MISTRI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. M HOQUE	ASSTT.S.G.I. SC, F.T(MR. J PAYENG).

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
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13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Mat.App./36/2023 FIXED	XXXXXXX Versus XXXXXXX	MR. A K HUSSAIN MR. B HUSSAIN	
HEARING				
2	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 27 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
3	Crl.A./95/2017 <u>7 Y O M 2 D</u> :WITH LCR(KEPT IN SECTION), P.B.-14, FIXED	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
4	WITH Crl.A./245/2016 <u>7 Y O M 2 D</u> :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
5	WITH Crl.A./266/2016 <u>6 Y 12 M 2 D</u> :	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI

6	WITH CRL.A(J)/50/2017 <u>7 Y 0 M 2 D</u> :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
7	Death Sentence Ref./2/2018 <u>4 Y 11 M 6 D</u> :WITH LCR 4 FILES, P.B.-4	THE SATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
8	WITH Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
9	Crl.A./154/2018 WITH LCR 6 FILES AND P.B.	SHYAMLAL CHOUHAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
10	Crl.A./245/2018 WITH OFFICE NOTE, LCR(KEPT IN SECTION), P.B.-4	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
11	WITH Crl.A./244/2018	L. JITEN SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR. K SINGHA MR P J BORAH MR P J PATAR MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
12	WITH Crl.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
13	WITH Crl.A./261/2018	INAOCHA SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
14	Crl.A./360/2019 <u>4 Y 3 M 16 D</u> :WITH LCR 4 FILES, P.B.-2	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB

15	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
16	WITH Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
17	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019 Crl.A./400/2019 WITH LCR 6 FILES, P.B.-2	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR. SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS. A MESEN MS N BARMAN MR. S K BHATTACHARYYA MR. S DAS MR. B SINHA	SC, NCB MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5052/2022 PART-HEARD, FIXED AT 3:30 PM, WITH WP(C)/4839/2016 (D/O)	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
2	WITH WP(C)/1357/2015	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
3	WITH WP(C)/6603/2019	SLT INFRACON PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MD. ASLAM	MR. S BISWAS (R-1,3,4,5,6 & 7) MR. D GOGOI, SC, FOREST DEPTT. MR. A N SARMA (R-2)
4	WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
ORDERS				
5	Review.Pet./135/2022 IN WP(C) 486/2019(D/O)	THE UNION OF INDIA AND 4 ORS Versus EX-CT/GD FORCE NO. 9612400098 KANAK DAS	MR. R K D CHOUDHURY MS. L DEVI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
6	Review.Pet./99/2023 WP(C) 1749/2022(D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2755/2023	PUJA RAJBHAR Versus THE STATE OF ASSAM	MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN	PP, ASSAM
2	Bail Appln./2756/2023	HASINA BEGUM Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
3	Bail Appln./2757/2023	KRISHNA CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
4	Bail Appln./2758/2023	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB
5	Bail Appln./2759/2023	ASWINI PATIRI Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
6	Bail Appln./2760/2023	SAHABUDDIN @ MD SAHABUDDIN ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
7	Bail Appln./2761/2023	BITU BARUAH Versus THE STATE OF ASSAM	MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
8	Bail Appln./2763/2023	JITENDRA DOLEY Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	SPL PP WILDLIFE FOREST ASSAM
9	Bail Appln./2764/2023	RAHIM JIMEY Versus THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM
10	Bail Appln./2767/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM

11	Bail Appln./2768/2023	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
12	Bail Appln./2770/2023	JAGDHARI NISHAD Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	PP, ASSAM
13	Bail Appln./2772/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
14	Bail Appln./2773/2023	DULAL RABHA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION				
15	Crl.Rev.P./302/2023	MD NUJAR ALI @ NAJAR ALI Versus THE STATE OF ASSAM	MR. N BORUAH MR A GOWALA	PP, ASSAM
16	Crl.Rev.P./303/2023	SHANKAR BARUA Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR H A AHMED	PP, ASSAM
17	Crl.Pet./804/2023	GUDIYA SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM
18	AB/2540/2023	RAJ KUMAR SINHA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SPL. PP, C.B.I.
19	AB/2739/2023	RAJIB NATH Versus THE STATE OF ASSAM	MR D K DAS M PATHAK	SPECIAL PP ASSAM
20	AB/2745/2023	PRONOB DAS Versus THE STATE OF ASSAM	MR S AHMED	PP, ASSAM
21	AB/2754/2023	PARAMJEET SINGH @ PARAM SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
22	AB/2758/2023	KESHAB CHANDRA DAS Versus THE STATE OF ASSAM	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
23	AB/2759/2023	HATEM ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI	PP, ASSAM
ADMISSION				
24	Crl.A./292/2023	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	PP, ASSAM
	WITH I.A.(Crl.)/684/2023 in Crl.A./292/2023	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	PP, ASSAM
25	Crl.A./294/2023	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MS. S NAZNEEN	PP, ASSAM
	WITH I.A.(Crl.)/686/2023 in Crl.A./294/2023	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MS. S NAZNEEN	PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./2044/2023	DILDAR HUSSAIN Versus THE UNION OF INDIA	MS N KHATUN	SC, NCB
27	Bail Appln./2067/2023 WITH LCR	AKASH ACHARYA Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM

28	Bail Appln./2140/2023 WITH LCR	SIRAJ UL ISLAM @ SIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI	PP, ASSAM
29	Bail Appln./2205/2023 FIXED	MD. FAKAR UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
30	Bail Appln./2312/2023	ABHINAV KUMAR AND ANR. Versus THE STATE OF ASSAM	MR. D BORA MR N K PHUKAN	PP, ASSAM
31	Bail Appln./2338/2023 WITH OFFICE NOTE, LCR FILE	JAKIR AHMED AND ANR Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN	PP, ASSAM
32	Bail Appln./2348/2023 WITH LCR	NUR MAHAMMAD SK. Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
33	Bail Appln./2349/2023 WITH OFFICE NOTE, LCR FILE	KUNAL BHATTACHARJEE AND ANR. Versus THE STATE OF ASSAM	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	PP, ASSAM
34	Bail Appln./2446/2023 FIXED	MASKUD ALOM @ MASUD ALOM Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
35	Bail Appln./2509/2023 FIXED	GURJEET SINGH AND ANR Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR R SARMA	PP, ASSAM
36	Bail Appln./2510/2023 FIXED	GAURAV CHETRI @ GAURAB CHETRI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./2620/2023 WITH OFFICE NOTE, FIXED	SAKIL ISLAM BARBHUYIA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
38	Bail Appln./2648/2023	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM

BAIL HEARING

39	AB/3115/2022	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU Versus THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
40	AB/599/2023	BIJAN DHAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
41	AB/784/2023	AJIBOR RAHMAN Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
42	AB/803/2023	ROBIUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
43	AB/1052/2023	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
44	AB/1260/2023	ASHARFI RAY Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
45	AB/1296/2023	SHYAMAL DEBNATH Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

46	AB/1924/2023	SADAM HUSSAIN KHAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
47	AB/2106/2023	SAMAD FAKIR @ SAMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. I U CHOWDHURY	PP, ASSAM
48	AB/2396/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
49	AB/2417/2023	RABBANUR SK Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR	PP, ASSAM

ORDERS

50	I.A.(CrI.)/634/2023 in Bail Appln./2021/2018	RUMI SAIKIA, Versus THE STATE OF ASSAM,	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7600/2022 CAVT. NO.13512/022, WP(C) 3720/2020, WP(C) 4237/2020, WP(C) 4269/2020, REV.PET. 97/2022, REV.PET. 110/2022, WA 24/2021(ALL D/O), FIXED	BINOD KARMAKAR AND 193 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. M HUSSAIN MR. S ROY MR. M H LASKAR MS. L WAJEEDA MR M A BARBHUIYA FOR CAVEATOR
ADMISSION				
2	FAO/42/2023 FIXED	M/S ASSAM TRADE AND AGENCIES Versus RINAY BRAHMA	MR. B J GHOSH MR. DILIP DEY	
ORDERS				
3	Tr.P.(C)./54/2023 FIXED	REEMASREE BORA Versus BHASKAR JYOTI BORAH	MS. P BHATTACHARYA MR B S DEKA	MR. S ISLAM MR A HAWARI
4	Review.Pet./83/2023 in Arb.P./4/2014(D/O), FIXED	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
HEARING				
5	RSA/98/2010 WITH LCR	TAPU DEB and 3 ORS Versus RAMESH DUTTA and 2 ORS	MR. B CHAKRABORTY MR. P P BARUAH MR. T R SARMA MR. L GOGOI MR R SARMA	MR.S C KEYAL MR. S P CHOUDHURY
	WITH CO/4/2012 in RSA/98/2010	RAMESH DUTTA AND 2 ORS Versus TAPU DEB AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.P B BARUAH
6	RSA/151/2012 WITH LCR	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN

7	CRP/139/2013 FIXED	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
8	RSA/28/2016 WITH LCR	SRI HIMEN BORTHAKUR Versus SRI PULOK MONI SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKATI
9	RSA/347/2017 WITH LCR, FIXED	KEDAR MONDAL and 3. ORS Versus MUSSTT MISIRAN BEWA and 2 ORS	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	MR. A K HUSSAIN MS. S HAZARIKA (R1 TO 3) MR A HAQUE (R1 TO 3) MR. A K DAS (R1 TO 3) MR. B HUSSAIN (R1 TO 3)
10	RFA/43/2018 WITH LCR, FIXED	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	WITH I.A.(Civil)/1469/2018 in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
11	MACApp./357/2021 WITH LCR, FIXED	MD. PASHAN ALI Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MD. S ISLAM MR. K K DEKA MR I HUSSAIN	MRS. S ROY MS. A MEDHI (r-2,3) MS. D SONOWAL (r-2,3)
12	Test.App./3/2022 WITH LCR	SMT. PRATIMA DUTTA Versus SMT. RUPALI BARGLARY	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA	MR B P BORAH MR P J DUTTA MR R S RONGHANG
13	Mat.App./19/2022 CAVT. NO.04492/022, WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	ALHAJJ I UDDIN MR R M DAS MR. C SHARMA D JAIN P. NAIDING MRS. J GOGOI	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
	WITH I.A.(Civil)/1917/2022 in Mat.App./19/2022	XXXXXXX Versus XXXXXXX	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
14	CRP/48/2022 WITH LCR, FIXED	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
	WITH			
15	CRP/87/2022	DILIP KUMAR KANKARIA Versus M/S NATHMAL RAJ KUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	MR G JALAN MS Y BHUTIA

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023

12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS

THIS BENCH WILL RISE AT 1:00 PM AND
WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/6343/2012	M/S PARVATI TEA COMPANY Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	MR.B D DAS SC, A S E B
ADMISSION				
2	WP(C)/214/2018 FIXED	MANOJ PRASAD Versus THE GENERAL MANAGER	MR. U K GOSWAMI MR. M S SHARMA	MR. B SARMA SC, NF RLY
3	WITH WP(C)/216/2018	DEO NATH MISHRA Versus THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	MR. B SARMA SC, N F RLY
4	WITH WP(C)/218/2018	RAM NIWAS MISHRA Versus THE GENERAL MANAGER, NF RLY	MR. U K GOSWAMI MR. U K NAIR MR. M S SHARMA	B SARMA SC, RAILWAY
5	WITH WP(C)/551/2018	SMT. SIBANI RAHA ROY Versus THE GENERAL MANAGER AND 2 ORS	MR. N ALAM MR. S U AHMED MR A HAWARI MR K JAIN	B SHARMA, SC, NF RLY
6	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA

7	WITH WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
HEARING				
8	WP(C)/3379/2013 WITH WP(C)/3382/2013 (D/O)	AMARJEET PRASAD and 5 ORS. Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	MR.D K SAIKIA MR.S S ROY ASSTT.S.G.I.
9	WITH WP(C)/2047/2013	AMARJEET PRASAD and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 4) ASSTT.S.G.I.
10	WITH WP(C)/2804/2015	RAM NARESH RAI and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	C.G.C. ASSTT.S.G.I. MR.A C KALITA
11	WP(C)/3872/2017 FIXED, WITH LCR	M/S. PERTABGHUR TEA ESTATE and ANR. Versus HIREN BHUMIJ and ANR.	MR.K GOSWAMI MS.A NEOG	MR. A D GUPTA MR. R SARKAR MR. B DAS
	WITH I.A.(Civil)/1474/2023 in WP(C)/3872/2017	HIREN BHUMIJ, Versus M/S. PERTABGHUR TEA ESTATE and ANR.	MR. A D GUPTA MS B DAS	MR. K GOSWAMI
12	WP(C)/4361/2018 FIXED, WITH LCR 3 FILES	MANAGEMENT OF HOTEL RAJMAHAL Versus HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
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13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,8th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3983/2021 FIXED	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
2	WP(C)/3496/2022 B/O	ASHOK KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR. R DHAR SWATI. B. BARUAH (TG) MR I AHMED	MR. B CHAKRAVARTY ASSTT.S.G.I.
3	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
ORDERS				
4	WP(C)/2102/2015 FIXED	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)
5	WP(C)/330/2023 B/O	MUSFIKUR RAHMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM
6	WP(C)/1154/2023 B/O	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. S S ROY DY.S.G.I. SC, NRL
7	WP(C)/3839/2023 FIXED	KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, AG SC, FINANCE

HEARING

8	WP(C)/30/2015 PART-HEARD, FIXED	VIKRAMJEET SINGH CHIB Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.D K SAIKIA C.G.C. MS.B SARMA ASSTT.S.G.I. MS.R DEVI
9	WP(C)/7682/2016 PART-HEARD, FIXED	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
10	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
11	WP(C)/688/2014 FIXED	SYED HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR.K K PHUKAN MS.B BORA	GA, ASSAM
12	WP(C)/3277/2016	SMTI. MANJU KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR.S KALITA MR.S DAS MR. M K SHARMA MR.K BORUAH MS. S S SAIKIA MRS. P BARUAH MR G DAS MR.P BORDOLOI MR.A C KALITA MS.C BAISHYA MR. G MISHRA	GA, ASSAM MR.U C RABHA R-4 MR. A DEKA (r-4) MR. JUNM LASKAR (r-4) MR D DUTTA (r-4) MR.S M SARMA (R-4) MR.M M DEKA (R-4) MS. J GHOSH (r-4) SC, FINANCE
13	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
14	WP(C)/3651/2019	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL
15	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
16	WP(C)/4350/2020	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
17	WP(C)/5642/2020 WITH LCR	JUGESH GOGOI Versus THE UNION OF INDIA AND 7 ORS	MR. S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	MR S N SARMA SENIOR ADVOCATE (R-2 TO 8) MR. K KALITA (R-2 TO 8) MS. S GHOSH (R-2 TO 8) MR G K DEKA (R-2 TO 8) SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023

10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(Crl.)/16/2023 PART-HEARD, FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S DAS MR. I DAS R BARMAN	PP, ASSAM
<u>ORDERS</u>				
2	MACApp./250/2019 WITH LCR, FIXED	THE NEW INDIA ASSURANCE CO. LTD., Versus SRI DHIRENDRA NATH THAKURIA AND ANR	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO	MR. A R MEDHI MS P BARUAH MS. K MEDHI
	WITH I.A.(Civil)/3761/2019 in MACApp./250/2019	DHIRENDRA NATH THAKURIA Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. A R MEDHI MS. K MEDHI	MR S DUTTA MS. M CHOUDHURY
<u>HEARING</u>				
3	MACApp./252/2017 P/H, WITH LCR, FIXED	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
	WITH I.A.(Civil)/524/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH AND 4 ORS	MR. R C PAUL	MS. R CHOUDHURY
	WITH I.A.(Civil)/1201/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS.	MR. R C PAUL	MS. R CHOUDHURY
4	Crl.A./236/2022 PART-HEARD, WITH LCR 3 FILES	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

5	Crl.Pet./63/2023 PART-HEARD, WITH LCR 1 FILE, FIXED	ARJUN PANDEY Versus THE STATE OF ASSAM AND ANR	MR B PUSHILAL MS. M. G. BISWAS	MR. A GANGULY (r-2) MR. A DUTTA (r-2) MR. A DHANUKA (r-2) PP, ASSAM
6	RSA/11/2011 WITH LCR	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
7	RSA/29/2011 WITH LCR	ON THE DEATH OF APPELLANT NO. 1 and 2 THEIR LEGAL HEIRS BAHADUR ALI SON and 4 ORS, Versus KALIM UDDIN and 2 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A MATIN	MR.U C RABHA MR S MATAK MR.S M SARMA
8	RSA/65/2013 WITH LCR	SHEIKH NOOR ALAM Versus SEIKH NOOR ISLAM and 8 ORS	MR.A C SARMA MR.S K MEDHI MR.B HALDAR MR.J DAS	MR.K P SARMA MR.D MOZUMDER MR.H DAS MR.P BORAH MR.J C DAS MR.H GOGOI MS.J KAKOTI MR.L K BORAH
9	RSA/283/2016 WITH LCR	SMTI SUDHA RANI BISWAS and 2 ORS Versus SHRI KALPA BISWAS @ HALDAR and 7 ORS	MR.N DHAR MR.T ISLAM MS.I KEITZAR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MR.B C MUCHAHARY
10	Mat.App./49/2017 WITH LCR	XXXXXXX Versus XXXXXXX	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
11	MACApp./674/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)
	WITH CO/6/2019 in MACApp./674/2018	SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD	MR. S K JAIN MS. S TALUKDAR	
12	MACApp./418/2022 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SHANTI MALAR AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR A N IQBAL
	WITH I.A.(Civil)/2325/2022 in MACApp./418/2022	SHANTI MALAR AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED,	MR D MONDAL	MS. R D MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/5850/2014	BHODRESWAR MECH and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
OLD PENDING CASES (MORE THAN 10 YEARS)				
2	WP(C)/934/2011	MD. ALTAF KHAN and 5 ORS Versus THE UNION OF INDIA and ORS	MR. B D GOSWAMI MR. P K BORAH MR. U K DEKA MR. S BORTHAKUR	MR. K P SARMA MR G BAISHYA (R5) C.G.C. MR D SENAPATI (R2-R4) MR. H DAS MR. S P CHOUDHURY MS. S KATAKEY (R2-R4) MS. S. TODI (R2-R4) MS. P DAS (R5) MS. M BARUAH SC, NEEP CO. ASSTT.S.G.I. MR. M SAHEWALLA (R2-R4)
3	WP(C)/1155/2011 FIXED	DILMAYA THAPA Versus THE DIRECTOR GENERAL , ASSAM RIFLES and ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	C.G.C. C.G.C. MR.S S ROY(R-1 to 3) ASSTT.S.G.I.
4	WP(C)/4632/2011	MD. SHAFIKUL ISLAM DEWAN Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	MR.M BHAGABATI ASSTT.S.G.I. MS.R DEVI C.G.S.C.
5	WP(C)/5836/2011	SATNAM SINGH Versus THE UNION OF INDIA and ORS.	MR.G DAS MR.H G BARUAH	MR.M BHAGABATI C.G.C. MR.G PEGU(R-1 to 4) ASSTT.S.G.I.

6	WP(C)/5846/2011	THE WORKMAN OF BORJAN TEA ESTATE Versus THE MANAGEMENT OF BORJAN TEA ESTATE and ANR	MR.P KALITA MRS.A BHATTACHARYYA	MR.C BARUAH MR.B BARUAH MR.T BARUAH
<u>ADMISSION</u>				
7	WP(C)/320/2014 PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
<u>ORDERS</u>				
8	I.A.(Civil)/2191/2023 FIXED in WP(C)/6204/2021 WITH WP(C)/6204/2021	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	MS. B CHOWDHURY	MR. B K DAS
		M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
9	WITH WP(C)/6940/2021	M/S DEEPAK AND CO. AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
<u>HEARING</u>				
10	WP(C)/7241/2013 FIXED WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
		BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
11	WP(C)/4438/2015 FIXED	ABDUL RAZZAK AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K TALUKDAR MR.J M A CHOUDHURY MS.H DAS	GA, ASSAM M KATAKY SC, A.H and V. DEPT.
12	WP(C)/816/2016 FIXED	CHANDAN PAUL Versus THE UNION OF INDIA and 2 ORS	MR.B P SINHA MS.R SARKAR MISS S R DEY MS.N DAS	DR. B N GOGOI, RLY.ADV. SC, NF RLY
13	WP(C)/1296/2016 FIXED, WITH LCR	THE ASSAM POWER DISTRIBUTION COMPANY LTD. Versus THE DIST. LEGAL SERVICES AUTHORITY and ANR.	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. K P PATHAK	MR. I HUSSAIN (R-2) MS. S SARMA ADDL. SR. GA, ASSAM
14	LA.App./14/2017 FIXED	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA
15	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
16	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. P K BORAH MR. D NATH MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI

	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE
17	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
18	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
	WITH I.A.(Civil)/2769/2018 in LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus SRI PRABHAT CH. DAS AND 3 ORS	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MR. M D CHOUDHURY
19	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. P K BORAH MR. P K BORAH MS..N K DEVI MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
20	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. P K BORAH MR. P K BORAH	GA, ASSAM MRS M D CHOWDHURY
21	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
22	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MS. N K DEVI MR. N ANIX SINGH	GA, ASSAM
23	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R KALITA MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
24	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI
25	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	
26	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
27	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MR. T R GOGOI MR.S BORTHAKUR	MR A BHATTACHARYA MRS M D CHOWDHURY MS. N BORDOLOI MS. R K SAINI
28	WITH LA.App./2/2023	AIRPORT AUTHORITY OF INDIA Versus SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM

29	WITH LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, Versus AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
30	WITH LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, Versus JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. P BORAH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
31	WITH LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, Versus JADAB DAS and 2 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
32	WITH LA.App./6/2023	AIRPORT AUTHORITY OF INDIA Versus MD KASED ALI and 8 ORS	MR. H NATH MR. P BORAH MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
33	WITH LA.App./7/2023	AIRPORT AUTHORITY OF INDIA Versus SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
34	WITH LA.App./8/2023	AIRPORT AUTHORITY OF INDIA Versus SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
35	WITH LA.App./9/2023	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. P K BORAH	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
36	WITH LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, Versus SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR H K NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
37	WITH LA.App./14/2023	AIRPORT AUTHORITY OF INDIA Versus AKAN CH. DAS and 3 ORS	MR.H NATH MR. P K BORAH	MS. R K SAINI
38	WP(C)/268/2017 FIXED, WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
39	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC

WITH

I.A.(Civil)/679/2021
in WP(C)/5650/2020

SANJOY SWARGIARY

Versus

HAGRAMA MOHILARY AND 27 ORS.

MR. K N CHOUDHURY

MR. M DAS

MR. M K DAS

GA, ASSAM

SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
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15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2765/2023	MD ASADUL ALI @ HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
2	Bail Appln./2771/2023	KUMAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
<u>MOTION</u>				
3	AB/2573/2023	ASHRAF ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR. A W MONDAL	PP, ASSAM
4	AB/2740/2023	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
5	AB/2741/2023	AKBAR ISLAM Versus THE STATE OF ASSAM	MD. S ALI MS. P. GOGOI	PP, ASSAM
6	AB/2742/2023	JAYDEV BARHOI @ JOYDEV BARHOI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
7	AB/2744/2023	DEBAJIT HAZARIKA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	PP, ASSAM
8	AB/2746/2023	PRANJAL TALUKDAR @ PINKU TALUKDAR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
9	AB/2753/2023	NISAR AHMED Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./3651/2022 WITH LCR WITH I.A.(CrI.)/359/2023 in Bail Appln./3651/2022	TIKENDRA CHUTIA AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
11	Bail Appln./2258/2023 WITH LCR	SANJIB CHUTIA, Versus THE STATE OF ASSAM, ARUP DEKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR MR. T HUSSAIN MR H ROHMAN	PP, ASSAM PP, ASSAM
12	Bail Appln./2476/2023 FIXED	BIRU KAR @ BIRU CHANDRA KAR AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
13	Bail Appln./2604/2023 FIXED	DIPAK KALITA Versus THE STATE OF ASSAM	MR. S DAS MD A S AHMED	PP, ASSAM
14	Bail Appln./2615/2023 FIXED	SURAB ALI @ MD. SURAB ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/870/2023 WITH LCR AND CASE DIARY	MAKIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A KHAN MR. A S TAPADER PP, ASSAM
16	AB/930/2023	SOLEMAN SHEIKH @ MD. SOLEMAN SK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
17	AB/950/2023	JIAUR RAHMAN AHMED @ JIAUR AHMED Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
18	AB/993/2023	MD. DIN ISLAM Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
19	AB/1134/2023	MANURANJAN CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	PP, ASSAM
20	AB/1234/2023 FIXED	ANANDA KRO Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
21	AB/1248/2023	AKHER ALI @ AKRI JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
22	AB/1266/2023 FIXED	HASMAT ALI MANDAL @ HASMAT MUNSHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
23	AB/1443/2023	SAFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH H A AHMED	PP, ASSAM
24	AB/1752/2023 B/O	EUSHUF ALI MONDAL @ EUSHUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM

25	AB/1891/2023	ABED ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
26	AB/1971/2023	SAMIN CHANDRA DAS @ SAMIN DAS Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
27	AB/2198/2023	NASIR ALI Versus THE STATE OF ASSAM AND ANR	MR S A BARBHUYAN MR. B HUSSAIN MR A.ISLAM	PP, ASSAM
28	AB/2265/2023	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
29	AB/2333/2023 FIXED	JAMANUR ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
30	AB/2472/2023 FIXED	SHUBHOM DEV AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
31	AB/2494/2023 FIXED	ABUL KALAM @ ABU KALAM AND ANR Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
32	AB/2533/2023	FULU DDIN @ FULAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM

ORDERS

33	Crl.A./163/2023 1 Y 0 M 24 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	WITH I.A.(Crl.)/390/2023 in Crl.A./163/2023	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM

HEARING

34	Crl.A./66/2010 WITH LCR 4 FILES, FIXED	MAHEN SARMAH Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.R SARMA	PP, ASSAM
35	Crl.A./195/2011 WITH LCR 5 FILES	IMRAN ISLAM BORA Versus THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE

ITEM NOS. 28 TO 30 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 Crl.Pet./775/2022	ASHRAFUL KHANDAKAR Versus THE STATE OF ASSAM AND ANR.	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
MOTION (BA)			
2 Bail Appln./2766/2023	JOYNUDDIN @ JOYN UDDIN Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
MOTION (AB)			
3 AB/2747/2023	SIKANDAR ALI AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN	PP, ASSAM
4 AB/2749/2023	MADHUYA BORAH AND ANR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
5 AB/2750/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. M. P. SARMA MS. B M CHHETRI N DAS MS R A MOSTAFI	PP, ASSAM
6 AB/2752/2023	RAKTIM BHUYAN Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM

MOTION

7	Tr.P.(CrI.)/24/2023	TAJUDDIN MULLA Versus ROSHANARA BEGUM	MR. B K SEN MR F HAQUE MR A HUSSAIN	
8	CrI.Rev.P./300/2023	ARIFUL HUSSAIN Versus MUSSTT LAILY BEGUM AND 3 ORS	MR. R BARUAH MR. A IKBAL	
9	CrI.Rev.P./301/2023	SULMAN ALI Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
10	CrI.Pet./506/2023 WITH LCR 1 FILE, FIXED	BIKRAMADITYA ROHAN DAS @ VIKRAMADITYA ROHAN DAS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM
ADMISSION				
11	WP(C)/714/2022 PART-HEARD, FIXED	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
12	Tr.P.(CrI.)/9/2022 FIXED	JINA BEGUM Versus THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	MR S N KRISHNATRAYA MR R YASIN PP, ASSAM
13	CrI.Pet./359/2022 WITH SCANNED COPY OF LCR. B/O.	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
14	CrI.Pet./1121/2022 WITH LCR 8 PARTS, FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
15	CrI.Pet./1278/2022 WITH LCR 1 FILE, FIXED	AJAY SINGH Versus DEBA KUMAR HAZARIKA AND ANR.	MR A K BHARALI MR G SAIKIA MR. R K SINGH	
WITH				
16	CrI.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
WITH				
17	CrI.Pet./231/2020	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. A DHAR MISS S ROY MD F FARIDI N GAUTAM	MR. A BARUAH MR. A K SHRIVASTAVA
18	CrI.Pet./422/2023 FIXED	NILOY PAUL Versus PUTULIA DEVI SARMA	MS. K MALAKAR MR. A BHATTACHARYA MR S CHOUDHURY MR. A BHATTACHARJEE	MS B DEVI MR. P K DEKA MS R GOSWAMI MR. P DAIMARY MR. R. KARIM
BAIL HEARING (BA)				
19	Bail Appln./2634/2023 FIXED	VISHAL KUMAR GOGOI @ JANTU @ KALYAN ARANDHORA Versus THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN A ALI	PP, ASSAM
20	Bail Appln./2637/2023 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
BAIL HEARING				
21	I.A.(CrI.)/482/2023 FIXED in AB/1868/2023 WITH AB/1868/2023	SANJAY JAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
		SANJAY JAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
22	AB/2174/2023 FIXED	JAHRUDDIN ALI AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM

23	AB/2292/2023 FIXED	PAROMITA LODH Versus THE STATE OF ASSAM	MAHIBUR RAHMAN	PP, ASSAM
<u>ORDERS</u>				
24	Crl.A./214/2022 <u>1 Y 1 M 6 D</u> :WITH LCR 6 FILES, FIXED WITH I.A.(Crl.)/499/2022 in Crl.A./214/2022	PHANIDHAR SARMA . Versus STATE OF ASSAM PHANIDHAR SARMA . Versus STATE OF ASSAM	MR N J DAS MR N J DAS	PP, ASSAM MR. S S S RAHMAN (P-2) MR. M R SODIAL (P-2) MS S Z HAYAT (P-2) PP, ASSAM
25	I.A.(Crl.)/588/2022 WITH LCR 5 FILES, B/O in Crl.A./6/2021 WITH Crl.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	PP, ASSAM MR. A T SARKAR (R2) PP, ASSAM
<u>HEARING</u>				
26	WP(C)/893/2011 PART-HEARD	JOGEN DAS Versus ASSAM POWER DISTRIBUTION CO. LTD. and ORS	MR. P P DAS MR. B K DAS MR H P GUWALA	SC, A S E B
27	Crl.A./181/2011 WITH CLR 6 FILES, FIXED	RAJIB DOLEY Versus STATE OF ASSAM	MR.J CHUTIYA MS.D DEVI MS.R PEGU MR.M K DOLEY	PP, ASSAM
28	Crl.A./31/2012 WITH LCR 6 FILES	KAMAL BARUAH Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MRS.N BHARALI	PP, ASSAM
29	Crl.A./35/2012 WITH LCR 8 FILES WITH	KANAK SARKAR Versus STATE OF ASSAM	MR.B K MAHAJAN MR.S DASGUPTA MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
30	Crl.A./42/2012	JYOTISH BARUAH Versus THE STATE OF ASSAM	MR.K AGARWAL MR.T C CHUTIA MS.P NEOG MRB N BORAH MR.R J BARUA	PP, ASSAM
31	Crl.Pet./47/2017 WITH LCR 1 FILE, FIXED	RUPAMONI DEBI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2)
32	Crl.Rev.P./452/2019 WITH LCR 4 FILES, B/O	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
33	Crl.Pet./1063/2019 B/O	DHRUBAJYOTI LAHKAR Versus SMT. SNIGDHARANI CHOUDHURY AND ANR.	MR N J DAS	MR. O P BHATI (R1) MR T C DAS (R1) MR. P SARMA (R1) PP, ASSAM (R2) MR. P K PODDAR (R1) MR. M K GOHAIN (R1)
34	Crl.Pet./448/2021 WITH LCR 1 FILE, FIXED	JAMBEY TSERING Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. T T TARA	GA, AP MR A CHOWDHURY (R-2) MS. B CHOWDHURY (R-2) MR. S DUTTA (R-2) PP, A P

35	Crl.Rev.P./20/2022 WITH LCR 3 FILES	ANURUPA BORA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) PP, ASSAM
36	Crl.Pet./992/2022 WITH LCR 3 FILES, B/O	RAKESH DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR S C DAS MR. C. SHIL MR P BURAGOHAIN	MR. P DUTTA (R-2) MR A V SINGH (R-2) MR W R MEDHI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
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19)	MR R GOENKA	07-08-2023	To	17-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 8th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2712/2023	JAMAL HOSSAIN AND ANR Versus DRI	MR S CHOUDHURY MR R.CHANDA	MR. S C KEYAL SC, DRI
2 Bail Appln./2713/2023	MD. MUSTAKUDDIN AHMED @ MUSTAK UDDIN AHMED@ MUSTAK AHMED Versus CENTRAL BUREAU OF INVESTIGATION	MR H R A CHOUDHURY MR E AHMED	SC, CBI
3 Bail Appln./2731/2023	ZIABUR RAHMAN Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
<u>MOTION</u>			
4 AB/2748/2023	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
5 AB/2755/2023	MD. HASEN ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
6 AB/2756/2023	NURAL HASSAN @ RUMAN RAHMAN Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
7 Bail Appln./1105/2023 PART-HEARD, WITH LCR, OFFICE NOTE	ABDUL JALIL Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. A AHMED	PP, ASSAM
8 Bail Appln./1534/2023 PART-HEARD	RAJU SURIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
9 Bail Appln./2273/2023 FIXED	GANESH BISWAS Versus THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM

10	Bail Appln./2501/2023 FIXED	NABIRAJ HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
11	Bail Appln./2522/2023 FIXED	DINESH SAHU Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
12	Bail Appln./2527/2023 FIXED	SADDAM HUSSAIN @ SADDAM AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
13	Bail Appln./2592/2023 FIXED	MD. MOJIT ALI @ MAJID ALI SHEIKH Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/429/2023 FIXED	RUPSAN ALI @ RUPCHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	MR S CHAKRABORTY (INFORMANT) PP, ASSAM
15	AB/645/2023 FIXED	ATAUR RAHMAN Versus THE STATE OF ASSAM	MR. A T SARKAR MD A ISLAM	PP, ASSAM
16	AB/655/2023 FIXED	SANJIB GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM MD IMRAN	MR. S ISLAM MS S CHAKRABORTY MR A HAWARI PP, ASSAM
17	AB/739/2023 FIXED	JELHAK ALI @ JEL HOQUE Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
18	AB/885/2023 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
19	AB/923/2023 FIXED	ABDUL KHALEK AND 2 ORS Versus THE STATE OF ASSAM	MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
20	AB/1078/2023 FIXED	MAKIBUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
21	AB/1213/2023 FIXED	REHENA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P HAZARIKA	PP, ASSAM
22	AB/1945/2023 FIXED	MD. ISLAM ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
23	AB/2140/2023 FIXED	L. KALACHAND @ KALACHAN SINGHA Versus THE STATE OF ASSAM	MS. R KALITA	PP, ASSAM
24	AB/2295/2023 FIXED	SHOHIDUR MONDAL @ SHOHIDUR RAHMAN MONDAL AND 5 ORS Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
25	AB/2297/2023 FIXED	MANDAVILLI VENKATESWARA RAO Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
26	AB/2328/2023 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	AB/2356/2023 FIXED	BABUR ALI @ BABU KACHAI Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
28	AB/2444/2023 FIXED	SIRAJUL ISLAM @ SIRAJUL HOQUE Versus THE STATE OF ASSAM	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
29	AB/2451/2023 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM

30	AB/2590/2023 FIXED	SATTAR ALI @ SATTAR ALI SK Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
<u>HEARING</u>				
31	Crl.A./197/2011 WITH LCR(1 BUNDLE), P.B.-1	DIMBESWAR BORA Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.K H KHANDAKAR MR.N GOGOI	PP, ASSAM
32	Crl.A./297/2013 WITH LCR FILES	MAKIBAR RAHMAN @ MUKIBUR RAHMAN, Versus CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MS.R BEGUM	MR.P N CHOUDHURY SC, CBI
33	Crl.A./227/2019 <u>8 Y 10 M 29 D</u> :WITH CLR 4 FILES, FIXED	SRI BHUPEN BORO Versus THE STATE OF ASSAM and ANR	MR. S HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MR M Z AHMED	07-08-2023	To	09-08-2023
12)	MS B DUTTA	07-08-2023	To	09-08-2023
13)	MR. A M DUTTA	07-08-2023	To	09-08-2023
14)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
15)	MS. A DEVI	07-08-2023	To	09-08-2023
16)	MR. M J BARUAH	08-08-2023	To	08-08-2023
17)	MD B ISLAM	07-08-2023	To	09-08-2023
18)	MR A GOENKA	07-08-2023	To	17-08-2023
19)	MR R GOENKA	07-08-2023	To	17-08-2023